IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No. 606 of 2006
....

Pramod Kumar Sahu @ Pramod Sahu …. Appellant

Versus

The State of Jharkhand .... Respondent

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr.Jitendra S.Singh, Adv.
For the Respondent : Ms. Nehala Sharmin, APP.

....

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/26.03.2021 Office is directed to prepare paper book at the cost of the appellant to be deposited by 07.04.2021 and supply the same to both the counsels and place this case thereafter.

(Rajesh Kumar, J.)

Shahid/